

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 28<sup>th</sup> August, 2017**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLIANCE OF DIRECTION</b>				
1.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv.	
<b>FOR COMPILITION OF PLEADING</b>				
2.	Original Application No. 96/2017(CZ)	Sharad Singh Kumre Vs Bhopal Municipal Corporation & Anr.	Mr. Kaustubh Pathak, Adv.	
3.	Original Application No. 97/2017(CZ)	Arvind Patidar Vs State of M.P. & 2 Ors.	Mr. Kaustubh Pathak, Adv.	
<b>IN DEFECT</b>				
4.	Original Application No. /2017(CZ)	Raghunath Karan & Ors. Vs Union of India & 2 Ors.	Mr. Raghunath Karan, Applicant in person	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**